

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	Hearing	433(e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Sudhir BS 90360 22988	Petitioner	BS

Counsel for petitioner is present. He has not filed correct address of the respondent. The counsel stated that the address shown in the petition is the same address in which the registered office of the respondent company is situated. Therefore, counsel is directed to serve on the respondent personally. Registry to prepare the notice and the counsel to collect the notice and serve on the respondent.

List it on 21.07.2017. Meanwhile, he has to file the prescribed proforma provided under the I&B Code.


MEMBER (J)


MEMBER (T)